

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

REMINDER - III

To

The Principal District & Sessions Judge,
Bandipora / Baramulla/ Kulgam/ Poonch /
Pulwama and Rajouri.

No.: 11036-42 / Sts. Dated. 01-06-2016

Sub:-Establishment of Commercial Courts.


Sir,

In reference to this Registry's Letter No. 266-81/Sts. Dated 05-03-2016 and No. 6357-65/Sts. Dated 19-05-2016 regarding the subject cited above that the requisite information is still awaited from your side despite lapse of near about **THREE** months.

In this connection, you are once again requested to provide the said information to this Registry **today** positively through return Tele-Fax No. 0194-2506639. So, that we may able to transmit the same to the concern quarter as desired.

The matter may be treated as **Most Urgent**.

Yours faithfully'


(Nissar Ahmad Malik)
Deputy Registrar

No. 11036-42 / Sts. Dated: 01-06-2016

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Copy to :-

Incharge NIC for uploading the same on the High Court official website.


Deputy Registrar